

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA
UNSTARRED QUESTION NO. 1292
TO BE ANSWERED ON 02.05.2016**

U-WIN CARD

†1292. SHRI AJAY MISRA TENI:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to issue 'Unorganized Workers Identification Number' (U-WIN Card) to the workers of the unorganized sector in the country to provide/extend benefits of various social schemes to them;**
- (b) if so, the details thereof;**
- (c) the details of the other efforts being made by the Government to provide direct benefits of social schemes to unorganized sector workers; and**
- (d) the other steps taken/proposed to be taken by the Government for the welfare of the workers engaged in the unorganised sector in the country?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI BANDARU DATTATREYA)**

(a) to (d): Registration, identification and issuance of the smart card to unorganised workers come under the purview of the respective State/UT Governments as per the Unorganised Workers' Social Security Act, 2008.

However, the Government has proposed a unified IT based platform for delivery of the services available under various social security schemes. The proposal is being reviewed on the basis of remarks/comments received from various stakeholders. In view of near universal coverage of Aadhaar, the Government is now working on a policy on delivery of various public services using Aadhaar, Jan Dhan Yojana account (JDY) and existing platform without the issuance of new 'Unorganized Workers Identification Number' (U-WIN Card).
